

CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH

O.A. NO. 10 OF 1990

~~Text Box~~

DATE OF DECISION 4.1.1995.

Smt. Gitaben S. Ramanji, **Petitioner**

Mr. P.H. Pathak, **Advocate for the Petitioner (s)**

Versus

Union of India & Ors. **Respondents**

Mr. Akil Kureishi, **Advocate for the Respondent (s)**

CORAM

The Hon'ble Mr. N.B. Patel, Vice Chairman.

The Hon'ble Mr. K. Ramamoorthy, Admn. Member.

JUDGMENT

1. Whether Reporters of Local papers may be allowed to see the Judgment ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgment ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

NO.

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Smt. Gitaben S. Ramanji
C/o. D.M. Vaishnav
Sangaji Temple, Nani Bazar,
Dhangadhra.

..... Applicant.

(Advocate: Mr. P.H. Pathak)

Versus.

1. Union of India

Notice to be served through
The Chief Postmaster General
Navrangpura, Ahmedabad.

2. Superintendent of Post Offices,
Surendranagar Division,
Surendranagar.

..... Respondents.

(Advocate: Mr. Akil Kureshi)

ORAL ORDER

O.A.No. 10/90

Date: 4.1.1995.

Per: Hon'ble Mr. N.B. Patel, Vice Chairman.

The applicant and her advocate Mr. Pathak are not present when called out. Dismissed for default. No order as to costs.

(K.Ramamoorthy)
Member (A)

(N.B. Patel)
Vice Chairman

vtc.